MINISTRY OF URBAN DEVELOPMENT
(MRTS-II)

NOTIFICATION

New Delhi, the 4th October, 2012

S.O. 2359(E).—In exercise of the powers conferred by sub-section (1) of Section 7 of the Metro Railways (Operation and Maintenance) Act, 2002 (60 of 2002), the Central Government hereby appoints the Commissioner of Railway Safety, South Central Circle, Secunderabad, to act as the Commissioner of Metro Railway Safety in respect of the Metro Railway Projects in Hyderabad Metropolitan Area with effect from the date of publication of this notification in the Official Gazette.


BIMAL KUJUR, Under Secy.